Provisional Revolutionary Government of South Vietnam. Now, in this context...

MR. CHAIRMAN : Please put a question.

SHRI A. P. CHATTERJEE: I am putting a question. Will he also enlighten this House on this point? As the Chairman of the International Control Commission it was the duty or one of the duties of India, as a member of the Commission, to see that the foreign mercenary troops go out of South Vietnam? Now, I do not know whether the Government has discharged that duty or not, but that does not stand in the way of granting recognition to the Revolutionary Government of South Vietnam. It is a specific question, nothing to do with the ICC.

SHRI DINESH SINGH imperialist record of the Governm:n1 of India and the Party to winch I have the honour to belong is too well kno io be reiterated again The efforts that the Government and again. made to support the liberation movements in all pans of the world, have been fully recognised. So far a* ihe r of the PRG is concerned, the hou. Member is only arguing the case. T have already the considerations indicated that will go into the decisions thai we shall take So Tar as the Control Commission i is concerned, its function is to supervise and control the implementation of the Geneva Agreement and that we do not take sides on In-half of one party or the other.

MR. CHAIRMAN : Thr Question Hour is ov*r.

WRITTEN ANSWERS TO OUESTIONS

MAMOTACTOHI or TELEVISION SETS j

**43. SHR1 R. I'. KHAITAN: Will the Minister of DEFENCE be pleased to stale:

- (a) whether Governmen! have, fixed any target for the production of Television sets in the Fourth Five Year Plan period;
- (b) if so, the number of such Television sets likely to be produced during the Fourth Plan period and places to be covered by Television Programme;
- (c) whether any licence has been issued for production of Television Sets; and

(d) if so, when and how many sett have been manufactured ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) to (d) A statement is laid on the Table of the House.

STATEMEN!'

A decison to set up capacity for 30,000 TV sets per annum had been taken a few years back, to meet the requirements then projected. Al present, a TV station is functioning only at Delhi. Anothei station has been sanctioned for Srinagar. The Fourth Five Year Plan envisages setting up of TV stations al Bombay (with a repeater transmitter at Poona), Calcutta, Madras, Kanpur/Lucknow and augmentation of the existing facilities in Delhi TV station. The increased requirements of TV sets, on account of setting LII these TV stations is being worked out. Additional capacity will be created to nice! the expected demand.

Two firms in the large scale sector have been licensed for manufactun of 10,000 TV sets each per annum. Two tia ni small scale linns have also been permitted to set up manufacture of 5,000 TV sets each per annum. One firm has started production and upto -nd of October, 1969, they have manufactured about 1,000 sets.

INDIANS EXPERIENCING COLOUR BAR DIFFICULTIES IN U. K.

•244. SHRI A. D. MANI : SHRI S. A. KHAFA MOHI-DEEN :

Wil) the Minister of EXTERNAL AFFAIRS be pleased to State :

- (a) whether Government are aware that Mr. Mihir Gupta told the U. N. I. recenlly in Calcutta that 300,000 Indians in Britain were experiencing difficulties due to colour bar;
- (b) how many such complaints iiave been received by the Indian High Commission in Britain during 1968;
- (c) what action has been taken by tht Indian High Commission in respect uch complaints?